

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.218 – IA/282(AHM)2022  
ITEM No.219 – IA/283(AHM)2022  
ITEM No.220 – IA/284(AHM)2022  
ITEM No.221 – IA/612(AHM)2022  
ITEM No.222 – IA/613(AHM)2022  
ITEM No.223 – IA/626(AHM)2022  
ITEM No.224 – IA/772(AHM)2022  
ITEM No.225 – IA/773(AHM)2022  
ITEM No.226 – IA/1468(AHM)2023  
in IA/626(AHM)2022  
ITEM No.227 – IA/1469(AHM)2023  
in IA/283(AHM)2022  
ITEM No.228 – IA/1470(AHM)2023  
in IA/613(AHM)2022  
ITEM No.229 – IA/1471(AHM)2023  
in IA/282(AHM)2022  
ITEM No.230 – IA/266(AHM)2024 in IA/612(AHM)2022  
ITEM No.231 – IA/267(AHM)2024 in IA/284(AHM)2022  
in  
**CP(IB) 732 of 2019**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Canara Bank

.....Applicant

V/s

Ashapura Garments Ltd

.....Respondent

**Order delivered on: 13/03/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Ms. Ruchita Jain Adv. a.w Ms.Meghna Arvind, Adv.
For the RP	: Mr. Atul Sharma, Adv.
For the Respondent	: Mr. Tirth Nayak, Adv. for R-1 Devanshu P. Desai for Canara Bank Respondent No. 2 Mr. Ajit Nair, Adv. Ms. Parul Vedant, Adv. for R-2 in IA 1471 of 2023 Mr. Devendra Vedant. Adv. for R-2 in IA 1469 of 2023 Mr. Meet Pansuriya, Adv. Vritee Ssoni i/b Adv. Rahul Agarwal for Agarwal and Dhanuka Legal- for Respondent No. 4, 5 Ms. Nitu Chaturvedi a/w Adv Aditya Raval for R- 21 & 22 Mr. Kunal Vaishnav for R-.6 to 8.-IA 773/20222
For the Liquidator	: Mr. Ravi Pahwa, Adv.
Liquidation in person	: Mr. Mohit Adatiya

**ORDER**

**IA/282(AHM)2022, IA/283(AHM)2022, IA/284(AHM)2022, IA/612(AHM)2022, IA/613(AHM)2022, IA/626(AHM)2022, IA/772(AHM)2022 & IA/773(AHM)2022**

Ld. Counsel for the respondents are directed to file reply within 15 days.

List for further consideration on 30.04.2024.

**IA/1468(AHM)2023 in IA/626(AHM)2022, IA/1469(AHM)2023, in IA/283(AHM)2022, IA/1470(AHM)2023 in IA/613(AHM)2022, IA/1471(AHM)2023 in IA/282(AHM)2022, IA/266(AHM)2024 in IA/612(AHM)2022 & IA/267(AHM)2024 in IA/284(AHM)2022**

Liquidator is directed to file synopsis today itself of the correction.

List for further consideration on 20.03.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY  
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE  
MEMBER (JUDICIAL)**